NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 1970/2020 IN C.P.(IB)2300/MB/2018

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **11.07.2024**

NAME OF THE PARTIES: **BANK OF INDIA V/s MAHAVIR ROADS & INFRASTRUCTURE PVT LTD**

Section 43(1) Read with 44(1),66(1), 60 (5), 7 IB Code, 2016

ORDER

1. Adv. Grishma Mahatme i/b Adv. Neel Kothari & Associates for the Respondent No. 4 & 5 is present and Adv. Samrudhi Gholap for the Respondent No. 1 is also present.
2. Ld. Counsel for the Respondent No. 1, 4 & 5 seeks further time to place on record to file their reply.
3. List this matter on **30.07.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

/Neeraj/